

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 118 OF 2016

AND

APPEAL NO. 151 OF 2016

Dated: 5th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 118 OF 2016

Welspun Renewable Energy Pvt. Ltd. ...Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission ...Respondent(s)
& Anr.

APPEAL NO. 151 OF 2016

National Solar Energy Federation of India ...Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission ...Respondent(s)
& Anr.

Counsel for the Appellant(s) : Mr. Hemant Sahai

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2

ORDER

Written submissions shall be filed by the parties during the course of the day in the Registry.

Judgement is reserved.

(S. D. Dubey)
Technical Member

vt/pk

(Justice Manjula Chellur)
Chairperson